

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2673
TO BE ANSWERED ON 15TH DECEMBER, 2015

SUGAR FUND

2673. SHRI ARJUN LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the government has paid the Levy Sugar Price Equalisation Fund (LSPEF) claims to Rajasthan Food and Civil Supplies Corporation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b): Levy Sugar Price Equalisation Fund (LSPEF) claims upto 2011-12 submitted by Rajasthan Food & Civil Supply Corporation has already been paid through Food Corporation of India (FCI). Part payment of Rs.15.39 crores pertaining to claim of 2012-13 has been paid on 11.09.2015 and the balance amount of Rs. 4.69 crores has been processed for payment.

(c): Does not arise.
